

1	2	3	4	5
Jharkhand	484	207	364	122
Madhya Pradesh	7	-	1	-
Maharashtra	68	22	100	57
Orissa	103	101	162	40
Uttar Pradesh	4	-	4	1
West Bengal	35	26	56	34
Others	14	4	4	-
<b>TOTAL :</b>	<b>1591</b>	<b>721</b>	<b>1128</b>	<b>455</b>

Central Government reimburse to the States as per the schematic guidelines of Security Related Expenditure Scheme, which *inter alia* provides for insurance for security forces deployed and also *ex-gratia* of Rs. 3 lakh for security forces and Rs. 1 lakh for civilians killed in Left Wing Extremist violence.

#### **Interconnecting all police stations in the country**

473. SHRIMATI MOHSINA KIDWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has recently decided to interconnect all the 14000 police stations in the country with network infrastructure and IT enabled tracking system;

(b) if so, whether it is a fact that only a few police stations had been connected through the cyber network under the previous plan; and

(c) if so, the time by when all the police stations in the country are likely to be connected through the cyber network?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Yes, Sir. Under the Crime and Criminal Tracking Network & Systems (CCTNS) Project, which is proposed to be implemented as a Mission Mode Project, about 14000 Police Stations and 6000 other police offices at various levels would be interconnected through a nationwide networked infrastructure for evolution of IT-enabled state-of-the-art tracking system around "investigation of crime and detection of criminals" in the real time.

(b) Police stations were not connected through the cyber network under the previous plan, namely, the Common Integrated Police Application (CIPA) Programme.

(c) The Police Stations are likely to be connected by the end of 2010-2011.

#### **Damages due to cyclone storm 'Aila'**

474. SHRIMATI SHOBHANA BHARTIA:

DR. JANARDHAN WAGHMARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of people were killed and several rendered homeless after a devastating cyclonic storm 'Aila' hit the Southern district of West Bengal as reported in all the newspapers on 26th May, 2009;

- (b) if so, whether the State Government has asked the help of army for rescue operations;
- (c) if so, the details of assistance rendered by the Union Government to the State Government and details of reports submitted by the Central team;
- (d) whether there was a proposal to create special teams to deal with the victims of natural calamities; and
- (e) if so, the present status of such teams etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) The cyclone "Aila", which hit coastal areas of West Bengal, affected large areas in North 24 Parganas, South 24 Parganas and East Medinipur districts and in the adjoining districts on 25th May, 2009. As per information received from the State Government, this cyclone has taken a toll of 137 human lives and affected over 63.90 lakh persons.

The Government of India had provided logistic support to the State by deploying personnel alongwith boats from Army, Navy, Coast Guard and National Disaster Response Force (NDRF) besides helicopters from Air Force for rescue and relief operations and evacuating the marooned people.

Upon receipt of a memorandum from Government of West Bengal, an Inter-Ministerial Central Team visited the affected areas on 6th-9th June, 2009 and submitted a detailed damage assessment report and recommended assistance from National Calamity Contingency Fund (NCCF). These recommendations relate to quantum of relief in case of human death, damage to houses, loss of animals and food stock as well as damage to agricultural crops and infrastructure in the State.

The High Level Committee (HLC) has considered the request of the State Government and decided to defer the decision on items relating to housing and road sectors, for want of area-wise details from the Government of West Bengal. In respect of the other sectors, assistance of Rs. 478.27 crore from NCCF has been approved.

- (d) No Sir.
- (e) Question does not arise.

**Naxal attack in Gadchiroli district of Maharashtra**

475. PROF. ALKA BALRAM KSHATRIYA:  
SHRIMATI SHOBHANA BHARTIA:  
Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large group of Naxalites have recently struck in Western Maharashtra's Gadchiroli District in the month of May this year and killed a large number of police personnel;
- (b) if so, the details thereof;
- (c) whether the activities of Naxalites are spreading in many parts of the country and there is a need to put a check on their activities; and